

(i>) if so, the salient features thereof?]

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योजना मन्त्रालय ने राज्य मन्त्र (जानाहान धारिया) (क) और (ख) आम आदमी को उचित दामों पर आवश्यक वस्तुएं और सामान उपलब्ध करने हेतु दीर्घकालिक तथा अल्पकालिक नीतियां और उपाय सुझाने के लिए योजना आयोग द्वारा आवश्यक वस्तुओं तथा आम जनता के उपयोग के सामान सम्बन्धी एक समिति की स्थापना की गई है। आवश्यक वस्तुओं के व्यापार को हाथ में लेने के प्रश्न पर, समिति की सिफारिशें उपलब्ध हो जाने के पश्चात्, उन्हें ध्यान में रखते हुए विचार किया जा सकता है। समिति की रिपोर्ट शीघ्र ही मिलने की आशा है।

[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and

(b) A Committee on Essential Commodities and Articles for Mass Consumption has been set up by the Planning Commission to suggest long-term and short-term policies and measures for making available essential commodities and articles to the common man at reasonable prices. The question regarding take-over of trade in essential commodities could be considered in the light of the Committee's recommendations after these become available. The report of the Committee is expected shortly.]

Compulsory Retirement of Directors of National Laboratories

786. SHRI SUHRID MULLICK CHOUDHURY: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the action taken against eleven National Laboratory Directors on the basis of the recommendations of the Director-General (Vigilance) and Central Vigilance Commission; and

(b) what are the reasons for not compulsorily retiring them?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C.

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SUBRAMANIAM): (a) The advice of Central Vigilance Commission (C.V.C.) has been or is being brought to the notice of the concerned Directors. In two cases departmental inquiry is under consideration. In the case of one Director, who has already reverted to his parent Department of the State Government, the concerned papers have been forwarded to that Government for further necessary action.

(b) The question does not arise in view of reply to part (a) of the question

Scheduled Castes and Scheduled Tribes Employees

787. SHRI IBRAHIM KALANIYA:
SHRI Y. M. MAKWANA:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the number of Gazetted class III and class IV employees belonging to Scheduled Castes, Scheduled Tribes and minority communities, viz., Christians, Parsis, etc. (category and class wise) working in his department at present;

(b) the total number of gazetted, class III and class IV employees recruited during the last three years, year-wise; and

(c) out of them the total number of gazetted, class III, class IV employees recruited from the scheduled tribes and minority community (category and class-wise)?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a)

to (c) The required information is being collected and will be laid on the Table of the House.

Scheduled Castes and Scheduled Tribes Employees

788. SHRI IBRAHIM KALANIYA:
SHRI Y. M. MAKWANA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Gazetted, class III and IV employees belonging to Scheduled Castes / Scheduled Tribes and minority communities viz., Christians, Parsis, etc., category and class-wise working in his department at present;